

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

36. TCSP 269/MB-II/2017

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2023**

NAME OF THE PARTIES: - Rekha Holdings Pvt Ltd

APPEARANCES: -

FOR THE PETITIONER : Adv. Avinash R Khanolkar

FOR THE RESPONDENT : Absent.

Section: Sec. 230-232 of the Companies Act, 2013

ORDER

The matter is convened through Virtual Hearing (VC).

Due to paucity of time this matter could not be taken. List this
matter for hearing on **10.02.2023**.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Aarti

Sd/-

JUSTICE P. N. DESHMUKH
Member (Judicial)